

FORM A

PUBLIC ANNOUNCEMENT

***[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]***
FOR THE ATTENTION OF STAKEHOLDERS OF HEX MOBILES PRIVATE LIMITED

1. Name of the Corporate Debtor	HEX MOBILES PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	11 th December, 2001
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 1956
4. Corporate Identity Number	U50101TN2001PTC048145
5. Address of the Registered Office of the Corporate Debtor	Plot No.IVB, Ishwarya Garden, Goparasanallur, Poonamalle, Chennai 600056
6. Liquidation commencement date of Corporate Person	14 th November, 2022
7. Name, address, email address and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajanpuram Main Road, Kodambakkam, Chennai - 600 024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IP/N00265
8. Last date of submission of claims	14 th December, 2022

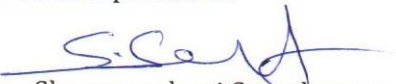
Notice is hereby given that Hex Mobiles Private Limited has commenced Voluntary Liquidation on 14th November, 2022

The Stakeholders of Hex Mobiles Private Limited are hereby called upon to submit their proof of claims on or before 14th December, 2022 to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: November 17, 2022
Place: Chennai


Shanmugakani Saraskumar
Email ID: saraskcsca@gmail.com
Registration number: IP/N00265